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Title: Regarding demand for CBI enquiry into alleged scam in Kerala Public Service Commission Exam conducted for Kerala Armed Police

SHRI K. MURALEEDHARAN (VADAKARA): Hon. Speaker, Sir, recently in Kerala, malpractices have been unearthed in the Kerala Armed Police 4th Battalion constable recruitment test conducted by the Kerala Public Service Commission. Three students of the University College, Thiruvananthapuram, who are the office bearers of the Students Federation of India, that is the student wing of CPM, the ruling party in Kerala, have entered suspiciously into the rank list and secured first, second and 28th ranks. The incident has badly affected the credibility of the Kerala Public Service Commission, a constitutional body, which is conducting recruitment tests to various posts in Kerala Government and public sector undertakings. Though the Kerala Government has ordered a probe into the matter and entrusted the Crime Branch to investigate the case, the real conspiracy has not been revealed so far. We suspect that the Government is influencing the investigation team to save the real culprits. I therefore request the Government for a CBI inquiry. ...(*Interruptions*)

माननीय अध्यक्ष: आपको न से ब्यूरो से जांच की मांग कर रहे हैं?

...(व्यवधान)

SHRI K. MURALEEDHARAN : CBI inquiry.

माननीय अध्यक्ष: सीबीआई पर आपका पूरा विश्वास है न?

...(व्यवधान)

SHRI K. MURALEEDHARAN: We are demanding a CBI inquiry. We have no faith in the Kerala police. ...(*Interruptions*) We want a CBI inquiry into this. ...(*Interruptions*)

माननीयअध्यक्ष : डॉ. शशिथरूर, श्रीएन. के. प्रेमचन्द्रन, श्रीएम. के. राघवन, श्रीटी. एन. प्रथापन, श्रीके. सुधाकरन, श्रीथोमसचाजिकाडन, श्रीकोडिकुन्निलसुरेशएवं श्रीकुलदीपरायशर्माकोश्रीके. मुरलीधरनद्वाराउठाएगएविषयकेसाथसंबद्धकरनेकीअनुमतिप्रदानकीजातीहै ।